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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 29.05.2018.

PRESENT: 1.Hon'ble member (J) Shri Rajeswara Rao Vittanala,
2.Hon'ble member (T) Dr. Ashok Kumar Mishra,

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP 253/16, TP 104/17	For hearing	433 of CA 1956	Fedex Express Transportation & Supply Chain Services(India) Pvt. Ltd	India Law	Mindlogix Infratec Ltd.	Law Square

SL. NO. NAME (IN CAPITAL) & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

Aparna. KULKARNI
For Law Square -
9742008101

RESPONDENT



KAVITHA.N
for Indialaw LLP

Petitioner



6361996062

ORDER

Heard Ms. Kavitha.N, learned Counsel for Petitioner/Operational Creditor;

Ms. Aparna Kulkarni, learned Counsel for Respondent/Corporate Debtor.

Both the learned Counsels submitted that, the issue in question is under settlement and they will file settlement Memo on the next date of hearing.

Post the case to 25/06/2018 for reporting of settlement.


MEMBER (T)


MEMBER (J)